establishing a University in that Union territory; and

(b) if so, what decision Government have taken thereon?

MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUN-DER): (a) and (b) Government have not recently received any request from the Chief Minister of Goa, Daman and Diu for establishing a University in that Union territory. However, in January, 1974, the Central Government had suggested to the Government of Goa, Daman & Diu that it may set up an Advisory Planning Board for formulating the lines on which the University should be developed, keeping in view the special requirements of the territory. In July, 1975, the Government of Goa, Daman & Diu Bent a draft Bill for approval. It was suggested to that Government to redraft the same in the light of the recommendations made by the Gajendragadkar Committee on Governance of Universities and the matter is pending with that Government.

Appointment of Physical Education Teachers in Delhi Schools

928. SHRI S. W. DHABE: Will the Minister of EDUCATION, WELFARE AND CULTURE be plea-ed to state:

- (a) what is the ratio fixed for appointment of physical education teachers to the number of students in Secondary schools and colleges in Delhi;
- (b) whether it is a fact that Secondary schools under the Delhi Administration are not following the norms in this regard; and
- (c) if so, what Government steps are propose to take to remedy the situation?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND CULTURE (SHRIMATI RENUKA DEVI BARA-KATAKI): (a) to (c) A statement is attached

Statement

(a) According to information received from the Delhi Administration, no ratio has been fixed for appointment of Physical Education Teachers to the number of students in secondary schools. However, as per existing norms laid down by the Administration, one Physical Education Teacher is provided for a work load of 36 periods per week. In terms of teacherstudent ratio this works out approximately to one Physical Education Teacher for 450 students as against one Physical Education Teacher for 250—400 studen's recommended by the then Central Advisory Board of Physical Education and Re-creation and suggested in 1967 for adoption by the various State Govern-ments/U.T. Admns.

According to information furnished by the University Grants Commission, the University of Delhi has accepted the Commission's recommendation that there should normally be one Director of Physical Education in a college and, whenever actual participation of students in sports activities so justifies, an additional Director of Physical Education may be provided. A part-time Director of Physical Education may be appointed for evening classes in a college.

(b) and (c) The Delhi Administration are following the norms which have been laid down by themselves. The Administration will be advised to review the position in the light Df the norms recommended in 1967 by the then Central Advisory Board of Physical Education & Recreation.